

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/88(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	CAIRFUL SUPPLIERS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance (via video conferencing/physically)

Mr. Sunil Choraria,PCS] For the Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. List the matter on **20.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**